

High Court of Gujarat
Ahmedabad
Date: - 06/10/2026

NOTICE

HCG- 08/2026

It is hereby notified for the information of all the Stake Holders that, the Cause List would be prepared 24 hours prior. Accordingly, the Cause List for 07/10/2026 would be generated on 06/10/2026, the Cause List for 08/10/2026 would be generated on 07/10/2026, and so on, till the Cause List for 19/10/2026. The Cause List for 21/10/2026 would be generated on 17/10/2026 . Thereafter, **from 19.10.2026** the existing practice of generating the Cause list 48 hours in advance shall be restored.

Date: 06/10/2026

By Order
Sd/-
Registrar (Judicial)